

- Read:- 1) District Court, Beed Office order No. 2496/2021, dated 09-04-2021  
2) Hon'ble High Court Letter No. Insp-I/32/2021, dated 12<sup>th</sup> April, 2021.  
3) District Court, Beed Order No. 2429/2021 dated 06<sup>th</sup> April, 2021

District and Session Court, Beed

(Administration Branch)

: **OFFICE ORDER** :

Out.No. / Adm/ 2510 /2021

Date :- 12 / 04 /2021

The number of COVID-19 Positive cases are increasing day-by-day, therefore, in order to break the chain of spread of COVID-19 in the Judicial District Beed, the holiday of 12<sup>th</sup> April, 2021 is already declared, vide District Court, Beed Order No. 2496/2021, dated 09-04-2021 in lieu of working day on 10<sup>th</sup> July, 2021. However, there is probability of Loknyayalaya to be held on 10<sup>th</sup> July, 2021, hence the same working day is required to be changed.

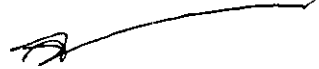
The Hon'ble High Court also suspended the functioning of all the subordinate courts in the State of Maharashtra upto 18<sup>th</sup> April, 2021 by way of declaring holidays on 15<sup>th</sup> April, 2021 and 16<sup>th</sup> April, 2021.

Therefore, the Principal District Judge is pleased to declare holiday on 15<sup>th</sup> April, 2021 and 16<sup>th</sup> April, 2021. All the courts in Judicial District Beed shall remain closed on 15<sup>th</sup> April, 2021 and 16<sup>th</sup> April, 2021.

In lieu of declaring holidays as aforesaid; the following days will be working day in the entire Judicial District Beed.

Sr.	Holidays	Working day in lieu of declared holiday.
1)	Dated 12 <sup>th</sup> April, 2021 (Already declared vide O.No. 2496/2021, dated 09-04-2021	14 <sup>th</sup> August, 2021 (Instead of 10 <sup>th</sup> July, 2021)
2)	Dated 15 <sup>th</sup> April, 2021	Dated 25 <sup>th</sup> Sept. 2021
3)	Dated 16 <sup>th</sup> April, 2021	Dated 9 <sup>th</sup> October, 2021

The order in respect of declaring holiday on 17<sup>th</sup> April, 2021 vide District Court, Beed office Order No. 2429/2021 dated 06<sup>th</sup> April, 2021 in respect closing Court on every Saturday and to take up only remand and urgent matters on that day, shall remain in existence as it is.

  
(H.S. Mahajan)  
Principal District Judge,  
Beed

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Endt. No./Adm/ 2510 /2021 Dt. 12 / 04 /2021

Copy forwarded for inforamtion and N.A.to :-

The District Judge -1 , Beed / Ambajogai / Majalgaon  
The District Judge-2, Beed / Ambajogai / Majalgaon  
The District Judge-3, Beed / Ambajogai  
The District Judge-4, Beed / Ambajogai  
The District Judge- 5, 6 Beed  
The Judge, Family Court, Beed  
The Civil Judge Senior Division, Beed / Ambajogai / Majaogaon  
The Joint Civil Judge S.D. Beed / Ambajogai / Majalgaon  
The 2<sup>nd</sup> / 3<sup>rd</sup> /4<sup>th</sup>/ 5<sup>th</sup> Joint Civil Judge S.D Beed  
The Chief Judicial Magistrate , Beed  
Secretary District Legal Service Authority, Beed  
The Civil Judge Junior Division and J.M.F.C.,  
Shirur / Ashti / Patoda / Kaij / Dharur / Parli / Wadwani / Georai  
The Joint Civil Judge Junior Division and J.M.F.C., Beed / Ashti/ Patoda /  
Kaij / Dharur / Ambajogai / Parli / Majalgaon / Georai  
The 2<sup>nd</sup> Joint Civil Judge Junior Division and J.M.F.C.  
Beed / Kaij /Ambajogai / Majalgaon / Georai  
The 3<sup>rd</sup> Joint Civil Judge Junior Division and J.M.F.C.  
Beed / Kaij /Ambajogai / Majalgaon / Georai  
The 4<sup>th</sup> / 5<sup>th</sup> / 6<sup>th</sup> / 7<sup>th</sup> / 8<sup>th</sup> / 9<sup>th</sup> /10<sup>th</sup> Jt Civil Judge Junior Division, Beed  
Personal Assistant to Hon'ble Principal District Judge, Beed.  
The Court Manager/ Asstt. Supdt. C&F./Service Book Br.  
Supdt. Judl. Br. / Record Branch, Dist,Court,Beed  
Notice Board, District Court, Beed  
The President, Bar Association,Beed /Shirur/ Ashti / Patoda / Kaij /  
Dharur / Ambajogai / Parli / Majalgaon/Wadwani / Georai.

Dist.Court,Beed

By Order,

*H. R. R. R. R.*  
Registrar, 12-8-2021

District Court, Beed